

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject:- Celebration of the Republic Day.

Circular No. 10 /RJ/2023

Dated : 20-01-2023

The main function of the Republic Day-2023 is to held at High Court Complex, Janipur, Jammu, where His Lordship Hon'ble the Chief Justice (A) will preside over the function and take the salute.

All the officers/officials of Main Wing and Jammu Wing, including the Personal Staff of High Court Wing, Jammu, are called upon to attend the function as a part of their official duty. All the officers of their respective offices/sections shall ensure their own participation and also of the officers/ officials subordinate to them in the function on 26th January, 2023 at 8:15 A.M sharp.


(S.R. Gandhi) 20.01.23

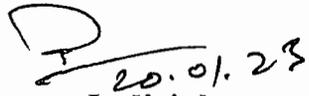
Registrar Judicial

No: 140-148/RJ/2023

Dated :- 20 .01.2023

Copy to;

1. Worthy registrar General, High Court of J&K and Ladakh at Jammu.
2. Joint Registrar Judicial, High Court Wing, Jammu, for necessary information and action.
3. Registrar Recruitment, High Court Main Wing, Jammu, for information.
4. Additional Registrar (Adm.), High Court Main Wing, Jammu, for information and with a request to circulate the above circular among the staff for necessary compliance.
5. Additional Registrar (Adm.), High Court Wing, Jammu, for information and with a request to circulate the above circular among the staff for necessary compliance.
6. Joint Registrar-Cum-Bench Secretary (Personal Staff) High Court Wing, Jammu, with a request to circulate the above circular on among their personal staff for necessary compliance.
7. Joint Registrar (Estates), High Court Wing, Jammu, for information and with the direction to make necessary arrangement.
8. In-charge Security High Court Wing, Jammu, for information and necessary action.
9. I/c NIC, High Court Wing, Jammu, for information and to upload the circular on the official website of High Court of J&K and Ladakh.


20.01.23
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